

ATTENDENCE - CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 20.07.2021 AT 10:30 AM THROUGH VIDEO CONFERENCING.

NAME OF THE COMPANY : DADA JEETU BUILDCON PVT LTD V/S JAIPRAKASH ASSOCIATES LTD

SECTION : 9 IBC

PRESENT : HON'BLE MR. JUSTICE (RETD.) RAJESH DAYAL KHARE, MEMBER (J)

COUNSEL FOR PETITIONER : SH. GAURAV SRIVASTAVA, SH. ABHISHEK YADAV, ADVS.

COUNSEL FOR RESPONDENT : SH. R.P. AGARWAL, SH. ABHISHEK TRIPATHI, ADVS.

CP NO. (IB)79/ALD/2020

The matter was taken up today through Video Conferencing.

None present for the Petitioner.

Sh. R.P. Agarwal, Sr. Counsel assisted by Sh. Abhishek Tripathi, Advocate for the Respondent is present through video conferencing.

A perusal of earlier order of this Court shows that time was given to the learned counsel for the Petitioner for filing Rejoinder, but no rejoinder has been filed to the reply filed by the respondent till date.

As a last chance, learned counsel for the petitioner may file their rejoinder by the next date fixed.

Accordingly, put up in the week commencing 18th August, 2021 before the Regular Court/Video Conferencing.

Dated : 20.07.2021


**JUSTICE RAJESH DAYAL KHARE
(MEMBER JUDICIAL)**

*Typed by :
Md.Zaid
(Stenographer)*